order S.O. 88(E), dated the 17th January, 2012, for a further period of three months from the date of expiry of the order or until further orders, whichever is earlier. [Placed in Library. *See* No. L.T. 7080/15/12]

Notifications of Ministry of Urban Development

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Urban Development Notification No. S.O. 1297(E), dated the 6th June, 2012, regarding amendments in the Regulations for regularization of unauthorized colonies in Delhi, under Section 58 of Delhi Development Authority Act, 1957. [Placed in Library. See No. L.T. 7085/15/12]
- II. A copy (in English and Hindi) of the Ministry of Urban Development Notification No. S.O. 1302(E), dated the 7th June, 2012, regarding of inclusion of Delhi MRTS Phase-III, extension to Badarpur-Faridabad and Vaishali (Ghaziabad) corridors, under Section 32 of the Metro Railways (Construction of Works) Act, 1978.

[Placed in Library. See No. L.T. 7086/15/12]

All India Institute of Medical Sciences (Amendment) Ordinance, 2012

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy (in English and Hindi) of the All-India Institute of Medical Sciences (Amendment) Ordinance, 2012 (Ordinance No.1 of 2012), promulgated by the President on the 16th of July, 2012.

[Placed in Library. See No. L.T. 7061/15/12]

CONSTITUTION OF PANEL OF VICE-CHAIRMEN

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I have to inform Members that the Panel of Vice-Chairmen has been re-constituted w.e.f. the 17th July, 2012 with the following Members:-

- 1. Prof. P.J. Kurien
- 2. Dr. E.M. Sudarsana Natchiappan
- 3. Shri Shanta Kumar
- 4. Shri Prasanta Chatterjee
- 5. Shri Tariq Anwar
- 6. Dr. Mahendra Prasad